

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

ORIGINAL APPLICATION NO. 40 of 2020 (SZ)

With

Original Application No. 93 of 2020 (SZ)

Tribunal on its own motion Suo Motu
initiated proceedings based on the News
item published in The Time of India,
Chennai edition dt.17.02.2020 under the
caption "Sewage flows into surplus channel
in Kovilambakkam"

...Applicant(s)

Versus

The District Collector,
Chengalpattu District and Ors.

...Respondent(s)

With

Tribunal on its own motion SUO MOTU
Based on the News Item in the Dinamalar
Tamil Newspaper dated 29.06.2020,
"When will Kovilambakkam lake be restored?" .

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Versus

The Principal Secretary to Government,
Public Works Department,
Secretariat, Fort St. George,
Chennai and Ors.

...Respondent(s)

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Advocate for the Respondent: TNPCB
Tr. S. Sai Sathya Jith,
Advocate, Chennai

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**COMPLIANCE REPORT FILED ON BEHALF OF THE
RESPONDENT - TAMIL NADU POLLUTION CONTROL BOARD**

I, J. Josephine Sahayarani, D/o. Thiru.Jesu Rajan, Christian, aged
about 57 years, having my office at No. 76, Mount Salai, Guindy, Chennai -
600032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution
Control Board, Chennai and I am filing the Compliance Report on behalf of
Respondent Tamil Nadu Pollution Control Board and as such I am well
acquainted with the facts of the case as per records.

J. Josephine Sahayarani
15/12/2022
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

J. A. Kumar 85
15/12/2022

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

BEFORE ME

VERIFICATION

I, Josephine Sahayarani, D/o. Thiru.Jesu Rajan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, do hereby verify that the contents of above report are true to the best of my knowledge through records.

J. A. Kumar 85
15/12/2022

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
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BEHALF OF THE RESPONDENT
- TAMIL NADU POLLUTION CONTROL
BOARD**

Advocate for Respondent: TNPCB
Thiru. Sai Sathyajith
BSC, Chennai.

Dated: 15.12.2022

Date of hearing: 16.12.2022.